

**Government of Andhra Pradesh
Water Resources Department**

From
Sri B.Sudhakar Babu, M.Tech,FIGS.,
Chief Engineer,
Polavaram Irrigation Project Head works Unit,
Polavaram.

To
The Registrar General,
Hon'ble National Green Tribunal,
Faridkot House,
Copernicus Marg,
New Delhi – 110001.

Letter No.CE/PIPHW/DCE/OT-2/AEE/NGT/OA857/191^M Dt: 18.02.2020.

Sir,

Sub: PIPHW - Hon'ble NGT- O.A. No.857 of 2018- 4 Member Joint Inspection on dt 22.01.2020 – Further Action Taken Report Affidavit – Submitted -Reg.

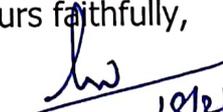
Ref: O.A No. 857 of 2018 filed by Dr. Pentapati Pulla Rao in Hon'ble NGT.

In compliance to the O.A.No.857 of 2018 in the Hon'ble National Green Tribunal, New Delhi, Further Action Taken Report Affidavit is herewith submitted on behalf of the Respondent No.6 (i.e. State Government of Andhra Pradesh) as on dated 18.02.2020.

The Further Action Report Affidavit along with enclosures is herewith submitted for kind perusal of the Hon'ble National Green Tribunal.

Encl:- Action Taken Report Affidavit
along with enclosures.

Yours faithfully,


18/2/2020
Chief Engineer,
PIPHW Unit, Polavaram

O.A.No.857 of 2018 IN the HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI, FURTHER ACTION TAKEN REPORT AFFIDAVIT BY WATER RESOURCES DEPARTMENT, GOVERNMENT of ANDHRA PRADESH, Dt 18.02.2020.

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BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI
ORIGINAL APPLICATION NO. 857 OF 2018

IN THE MATTER OF:

DR.PENTAPATI PULLA RAO. ...APPLICANT

Versus

UNION OF INDIA & ORS. ...RESPONDENT

**Action taken Report Affidavit on behalf of the State of
Andhra Pradesh.**

I, B.Sudhakara Babu aged about 57 years, S/o Burri Pullaiah Resident of Polavaram, being the Chief Engineer, Polavaram Irrigation Project Head Works, Water Resources Department, Govt. of Andhra Pradesh, do hereby state on solemn affirmation as Under.

1. I am on behalf of the Respondent No. 6 in the above said matter and am authorized to swear to this affidavit and am conversant with the facts and circumstances of the said matter. Hence I am competent to swear this affidavit.
2. It is humbly submitted that the Polavaram Irrigation Project is a multipurpose terminal Project being constructed across river Godavari near Polavaram Village about 42 Km on upstream of Godavari Barrage, Dowlaiswaram. The Project envisages Irrigation benefits to an extent of 7.20

Lakh Acres for the up land areas of East Godavari & Visakhapatnam Districts under left main canal (181.50 Km) and West Godavari & Krishna Districts under right main canal (174.00 Km) and generating 960 MW of Hydel Power. In addition to irrigation benefits 80 TMC of water is proposed to be diverted to Krishna River and supply of 23.44 TMC of drinking water to Visakhapatnam.

3. It is submitted that, Dr.Pentapati Pulla Rao has approached this Hon'ble National Green Tribunal, New Delhi by filing O.A.No.857/2018 on 29-10-2018 to stop the dumping in the Moolalanka dump yard.
4. That this Hon'ble Tribunal on **01-11-2018** has given Order for site inspection by 4members Joint Committee comprising of representative of Central Pollution Control Board, Additional Principal Chief Conservator of Forests (C), Andhra Pradesh pollution control board and District Collector & magistrate for submission of a report on factual aspects.
5. That as per the directions of this Hon'ble Tribunal, the 4 member joint committee has visited the Polavaram Irrigation Project on 11-12-2018 and submitted their report on 29-12-2018, duly recommending some suggestions to implement in the site. The Project Authorities have submitted the action taken report to the Nodal Agency i.e.

Member secretary APPCB Vijayawada vide
Superintending Engineer's letter No. PIPHW/OT1/AEE-
1/CSIS(NGT) Vol.5/ 159-M Dt. 06-03-2019.

6. That Incompliance to this, the Hon'ble Tribunal heard the matter on 19-02-2019 and ordered the joint committee to revisit the site and verify the compliance on action taken report and furnish a fresh report to this Hon'ble Tribunal.
7. That the joint committee has once again revisited the project on 25-04-2019 on the compliance report submitted by the Project Authorities and submitted their observations on 29-04-2019 to the Hon'ble Tribunal.
8. That the Project Authorities have assured the committee that the dumping will not be done near the B.C colony and avenue plantation has been taken up opposite B.C colony with the coordination of Forest Department. Also submitted that, a comprehensive plantation program at a cost of Rs 2.74 cr is also in pipeline which will be taken up after approval of Government.
9. That the Comprehensive study of monitoring & Assessment of Air & Water quality, Noise levels is being entrusted to M/s NEERI, Hyderabad. Proposals to that effect have been submitted to Govt for Rs 84.45 Lakhs per annum. Orders are awaited from government.

10. That the joint committee during their inspection has verified the dust suppression measures taken up by the project authorities both on service roads and as well as on dump Yard haulage roads.
11. That the joint committee has also verified the cracks appeared on the road leading to Polavaram project on 11-12-2018 and 25-04-2019. The joint committee was informed that the slipping of the side embankments along the spill channel and damaging the service roads by cracks was discussed in the Dam Design Review Panel to take remedial measures.
12. That this Hon'ble Tribunal heard the matter on 10-05-2019 and ordered the joint committee to revisit the site and re verify the compliance and furnish a fresh report to this Hon'ble Tribunal on or before 31-07-2019.
13. That as per the directions, the committee has visited the site on 24.07.2019 and submitted their report dated 30.07.2019 to the Hon'ble Tribunal with their observations. The issue was heard by the Hon'ble NGT on Dt 27.09.2019, based on the committee report directed the Project proponent to take remedial action and furnish an Action Taken Report.

14. Accordingly, an Action taken Report was submitted before Hon'ble NGT on Dt26.10.2019 by the Water Resources Department. The issue was heard by the Hon'ble NGT on Dt 07.11.2019 and orders were passed directing the committee to oversee the action taken by the Project proponent and furnish its report preferably by 31.01.2020 by e-mail at judicial-ngt@gov.in.
15. That as per the directions, the Committee has visited the site on 22.01.2020.
16. It is to humbly submit that, Further Action Taken by the Water Resources Department ,Government of Andhra Pradesh after the visit of the 4 member joint committee is herewith submitted as Annexure – A for kind consideration of the Hon'ble National Green Tribunal.
17. The Water Resources Department, Government of Andhra Pradesh is fully committed to ensuring all required compliances towards mitigating and eliminating any environmental or ecological damage.
18. Hence, it is prayed that this Hon'ble Tribunal may be pleased to dismiss/ dispose of the above Original Application in the interest of justice.


NOTAR.


DEPONENT
Chief Engineer
PIP Head Works Unit
POLAVARAM

Page No. 5

VERIFICATION

I, the above named Deponent do hereby state on solemn affirmation that the contents of above Affidavit are true and correct to my knowledge and belief derived from the record of the case, no part of it is false nor anything material has been concealed there from and the Annexure annexed to the Affidavit are true and correct.

Verified at Polavaram on this 18th day of February, 2020.


NOTARY

18/02/2020


DEPONENT
Chief Engineer
PIP Head Works Unit
POLAVARAM

**SOLEMNLY AFFIRMED
EXECUTED BEFORE ME**



Call: 9849713454
PUTREVU RANGA SAI MITRA
ADVOCATE & NOTARY
Off: 11-3-10, Seshiametta, RAJAHMUNDRY
Resi: 17-157/A, Gollapeta, Dowleswaram

ANNEXURE - A

FURTHER ACTION TAKEN REPORT BY WATER RESOURCES
DEPARTMENT IN THE MATTER OF O.A.No.857 OF 2018 IN THE
HON'BLE NATIONAL GREEN TRIBUNAL

Sl. No	Recommendations of the Committee during Polavaram site visit on 11-12-2018	Further Action Taken by Water Resources Department as on Dt 18.02.2020
1	Observed disposal of muck without proper height, leveling and gradient	<p>As reported to the committee, the balance works were awarded to the New Agency vide Agreement No.01/2019-20 dt.08.11.2019. The contractor has started dewatering in spill channel & Stilling basin.</p> <ul style="list-style-type: none">As promised to the committee, the works to maintain proper slopes of existing muck dumps were started immediately. The top of the muck has been levelled duly maintaining proper slopes in the in-active dump area i.e. opposite to B.C.Colony. (Photographs are enclosed as Annexure – 1)

		<ul style="list-style-type: none"> The dewatering in Spill channel is still continuing and will be completed by the end of February, 2020. After completion of dewatering, the Earthwork excavation in spill channel will be started and muck will be disposed duly maintaining outward slopes and levelling the surface evenly, duly complying with the suggestions made by the Committee.
2	<p>No vegetation / greenbelt have been made on the dumps to stabilize and to prevent air pollution</p>	<p>The Government of Andhra Pradesh have accorded administrative sanction vide G.O.RT.No.35 dt.21.01.2020 (Annexure No.2) for Rs 306.5 Lakhs for "Raising of plantation and 3 year maintenance at Mulalanka dump yard".</p> <p>The Chief Engineer, PIPHW has accorded Technical sanction to the estimate vide proceedings no. CE/ PIPHW/ DCE/OT-1/ AEE-2/126^{SE} Dated 21.01.2020 (Details enclosed as Annexure-3). The Superintending Engineer, PIPHW Circle, Dowlaiswaram</p>

has addressed the Principal Chief conservator of Forests (HoFF), Andhra Pradesh, to issue necessary orders to the concerned Divisional Forest Officer (DFO) to take up the plantation at Mulalanka dump yard, Polavaram.(Details enclosed as Annexure-4)The entire process of entrustment will be completed by March,2020. Soon after finalization, plantation work will be started immediately.

Work order regarding conducting "Ambient Air Quality Monitoring and Water quality tests etc." was issued to NEERI, Hyderabad on 21.01.2020 for conducting "Ambient Air Quality Monitoring and Water quality tests etc." (Annexure-5) regularly. As per the work order, CSIR-NEERI scientists team came to the site and have been conducting the AAQ tests at five locations.(Photographs are enclosed as Annexure-6).The reports will be submitted to APPCB and MoEF as

		directed by the Committee, soon after receiving the same from CSIR – NEERI.
3	The Project Authority may re-look at the utilization of 87 Acres acquired adjacent to the existing dumping site (Moolalanka dump site)	<p>Presently, the land is under the possession of Land owners only and they are cultivating the lands.</p> <p>A balance quantity of 33 lakh cum of soil has to be excavated from the Approach Channel. After utilizing 10 Lakh Cum in the construction of ECRF Dam, the balance 23 lakh cum has to be placed in the dump yard.</p> <p>A balance quantity of 72 Lakh cum has to be excavated from Spill channel. After excluding 20 lakh cum of sand portion the remaining 52 lakh cum of soil has to be placed in the dump yard.</p> <p>A balance quantity of 33 Lakh cum has to be excavated from the Pilot Channel. After excluding 15 lakh cum of sand the remaining 18 lakh cum soil has to be placed in the dump yard.</p> <p>Thus, a total quantity of about 93 lakh cum of excavated soil has to be placed in the dump yard.</p> <p>After dewatering in spill channel and</p>

		<p>finalization of balance drawings of Pilot channel and Spill channel right bank slope, exact quantities can be finalized and a decision can be taken on returning the unutilized land if any, out of this 85.35 Acs proposed for dumping.</p>
4	<p>The Project Authority shall immediately prepare an action plan regarding feasibility of utilizing the excavated material within the Project area and the feasibility of using the land already demarcated near the Zero point.</p>	<p>The balance works were entrusted to the New Agency on 08.11.2019.</p> <ul style="list-style-type: none"> • The new agency has started Spillway concrete works and dewatering of Spill channel initially and the dewatering is going to be completed by the end of February, 2020. Soon after completion of dewatering of spill channel, the remaining works will be started. • As submitted, so far 41.49 Lakh Cu.M. of rock muck has been utilised in the partially executed Upstream and Downstream Cofferdams. Further 207 lakh Cu.M. of rock muck will be required for the construction of balance cofferdams, ECRF dam in gap-II, upstream left side guide bund of

		<p>Approach Channel and for the river protection works. The total rock muck will be utilized in the above works.</p> <ul style="list-style-type: none"> The Government land demarked near the zero point will be utilised for the future needs of the project appropriately.
5	<p>Project Authority made the commitment and assured before the Committee that henceforth i.e., 11- 12-2018 onwards dumping of mucks will not be done near the BC colony area. Copy of commitment is annexed as Annexure-"C".</p>	<p>The dumping of muck near B.C.Colony has been stopped as promised to the committee.</p>
6	<p>The project authority shall regularly carry out air quality monitoring in line</p>	<p>Work order was issued to NEERI, Hyderabad on 21.01.2020 for conducting "Ambient Air Quality Monitoring and Water quality tests etc." (Annexure No.5)</p>

	<p>with National Ambient Air Quality Monitoring Programme and submit reports to MOEF & CC/APPCB.</p>	<p>regularly for one year. As per the work order, CSIR-NEERI scientists team came to the site and have been conducting the AAQ tests at five locations.(Photographs are enclosed as Annexure-6).The reports will be submitted to APPCB and MoEF regularly as directed by the Committee, soon after receiving from CSIR-NEERI.</p>
7	<p>Strengthening of dump sites with proper heights and slopes along with vegetative cover may be planned immediately in consultation with technical experts.</p>	<p>As submitted to the committee, Government of Andhra Pradesh have accorded administrative sanction vide G.O.RT.No.35 dt.21.01.2020 for Rs 306.5 Lakhs for "Raising of plantation and 3 year maintenance at Mulalanka dump yard". The Chief Engineer, PIPHW accorded Technical sanction to the estimate vide Proceeding No. CE/PIPHW/DCE/OT-1/AEE-2/126^{SE} Dated 21.01.2020. The Superintending Engineer, PIPHW Circle, Dowlaiswaram has addressed the Principal Chief conservator of Forests (HoFF), Andhra Pradesh, to issue necessary orders to the concerned Divisional Forest Officer</p>

		(DFO) to take up the plantation at Mulalanka dump yard, Polavaram.(Details enclosed as Annexure-4) The entire process of entrustment of work will be completed by March,2020. Soon after finalization, plantation work will be started immediately.
8	The Committee has verified the restoration of roads after development of cracks as reported in the project approach road during the last monsoon season. The report obtained from Central Design Organization, Vijayawada, AP is annexed as Annexure – 'D'.	The dewatering in spill channel is still going on and will be completed by the end of February, 2020. I.I.T, Delhi and CSMRS, Delhi were addressed to inspect the site after completion of dewatering and to furnish suitable option for arresting slipping of banks. Necessary protective measures will be taken up as per their suggestions.

9	<p>Adequate dust suppression measures like providing water spraying may be arranged till good vegetative cover attained. Similarly, water spraying may be arranged for wetting the approach "roads/village roads etc. at the project areas and nearby villages."</p>	<p>Five water tankers have been engaged continuously for spraying water on the approach roads to suppress the dust. After resumption of Earth work, more tankers will be put to use to suppress the dust as per requirement and as suggested by the committee.</p>
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CHIEF ENGINEER
PIP HEAD WORKS
POLAVARAM


NOTARY **ATTESTED**
 18/02/2020

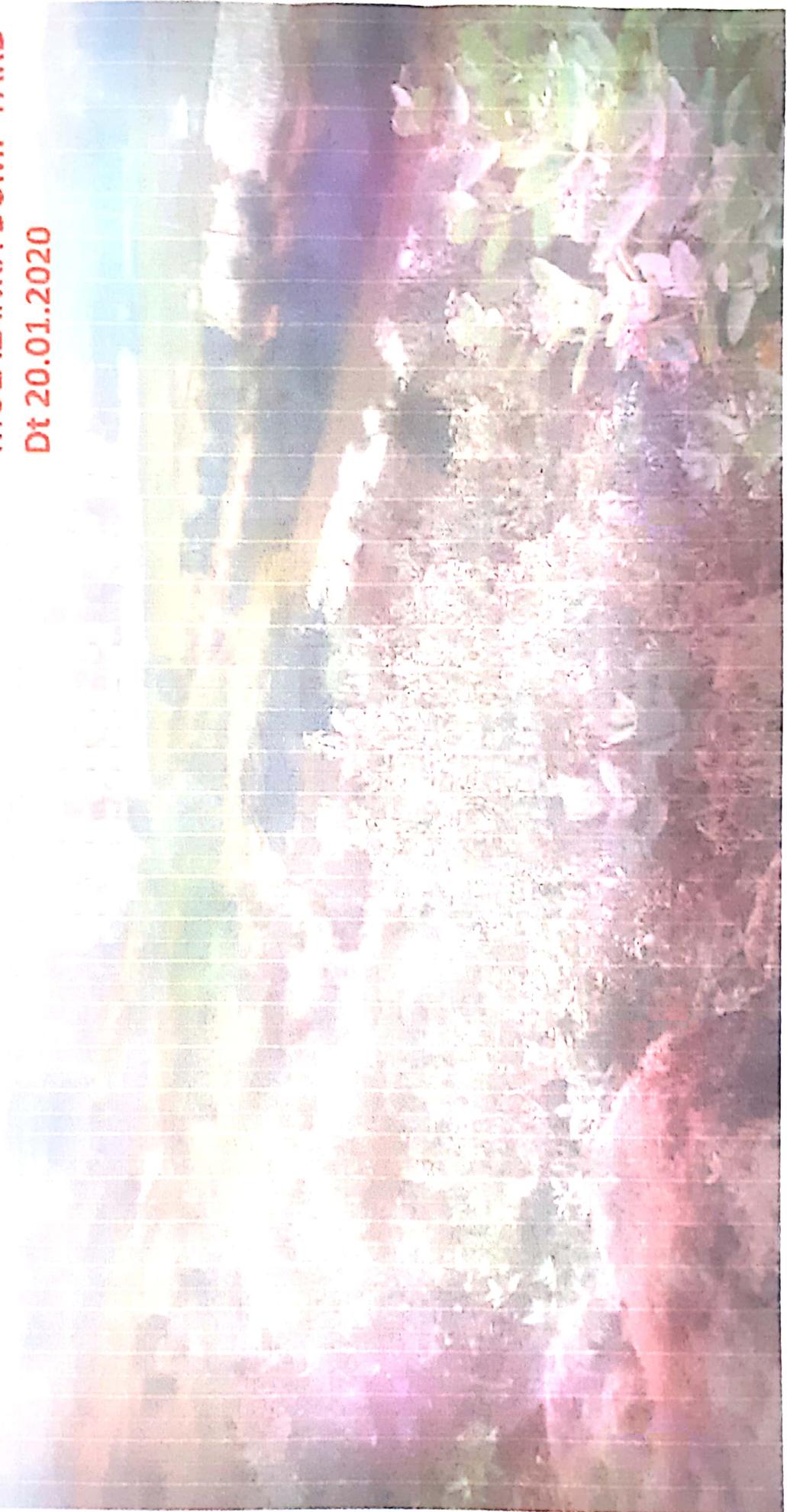
Call: 9849713454
PUTREVI RANGA SAI MITRA
ADVOCATE & NOTARY
 Off: 11-3-19, Seshiametta, RAJAHMUNDRY
 Res: 17-157/A, Gollapata, Dowleswaram

MULALANKA DUMP YARD
Dt 20.01.2020



MULALANKA DUMP YARD

Dt 20.01.2020



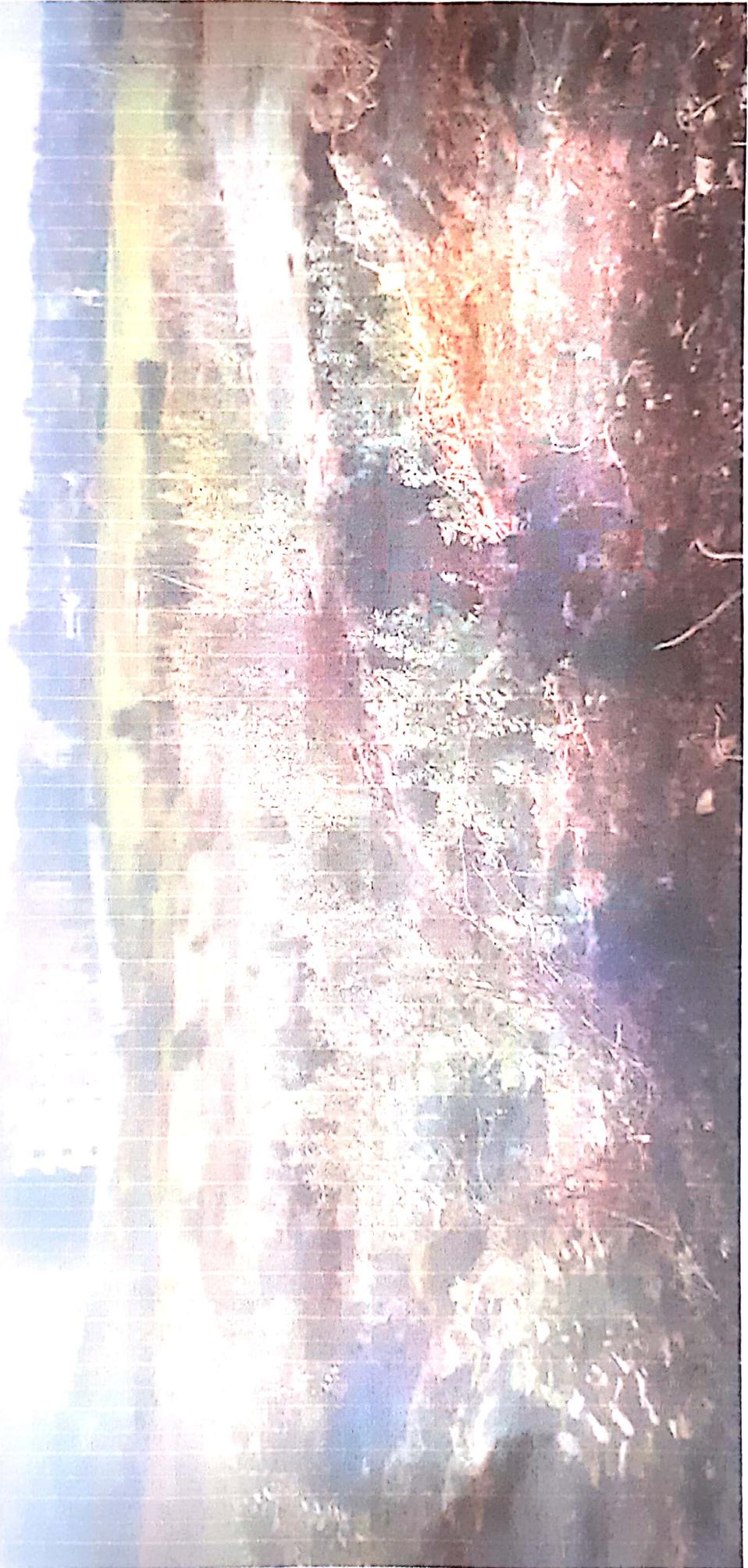
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Dt 20.01.2020



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Dt 20.01.2020



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MULALANKA DUMP YARD

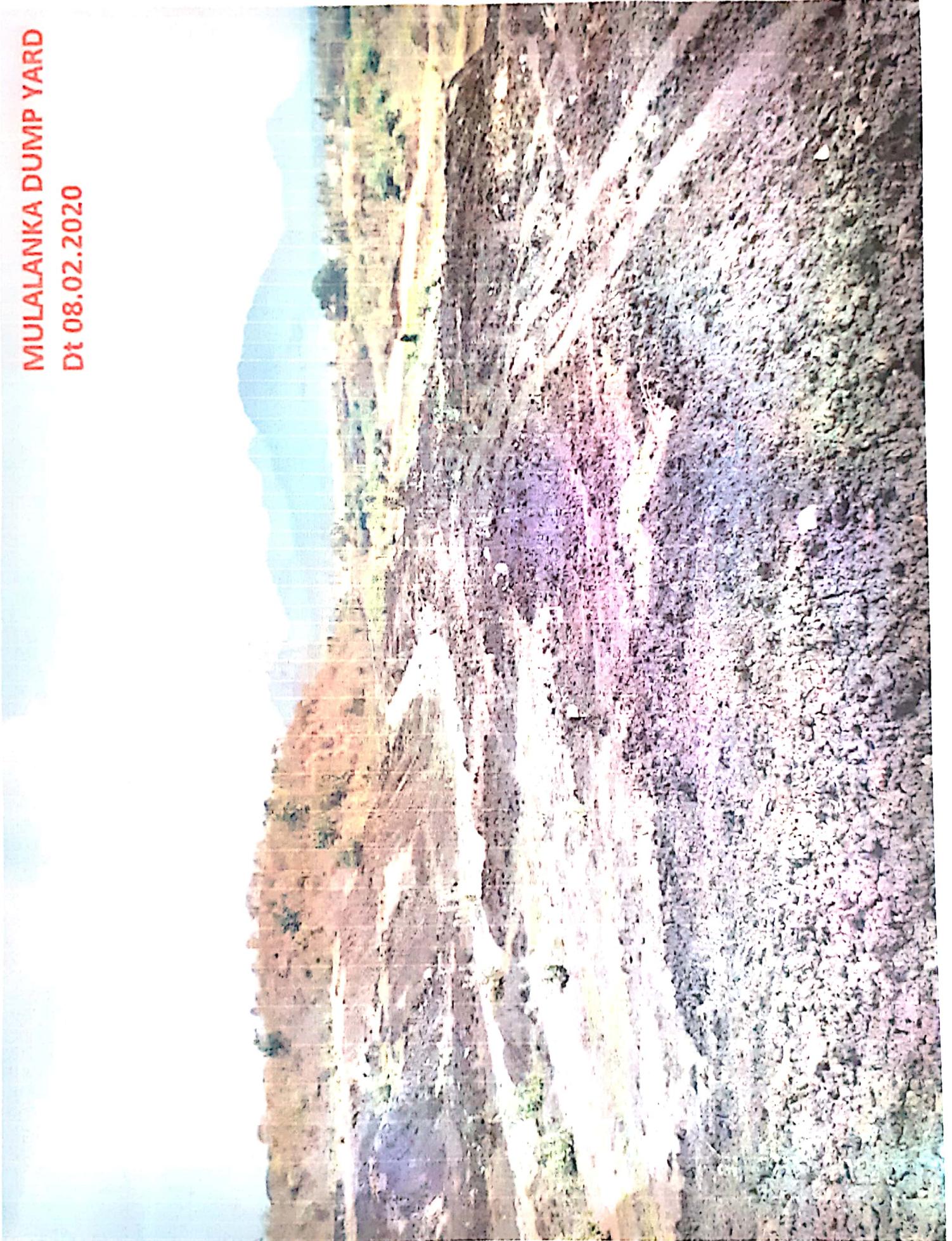
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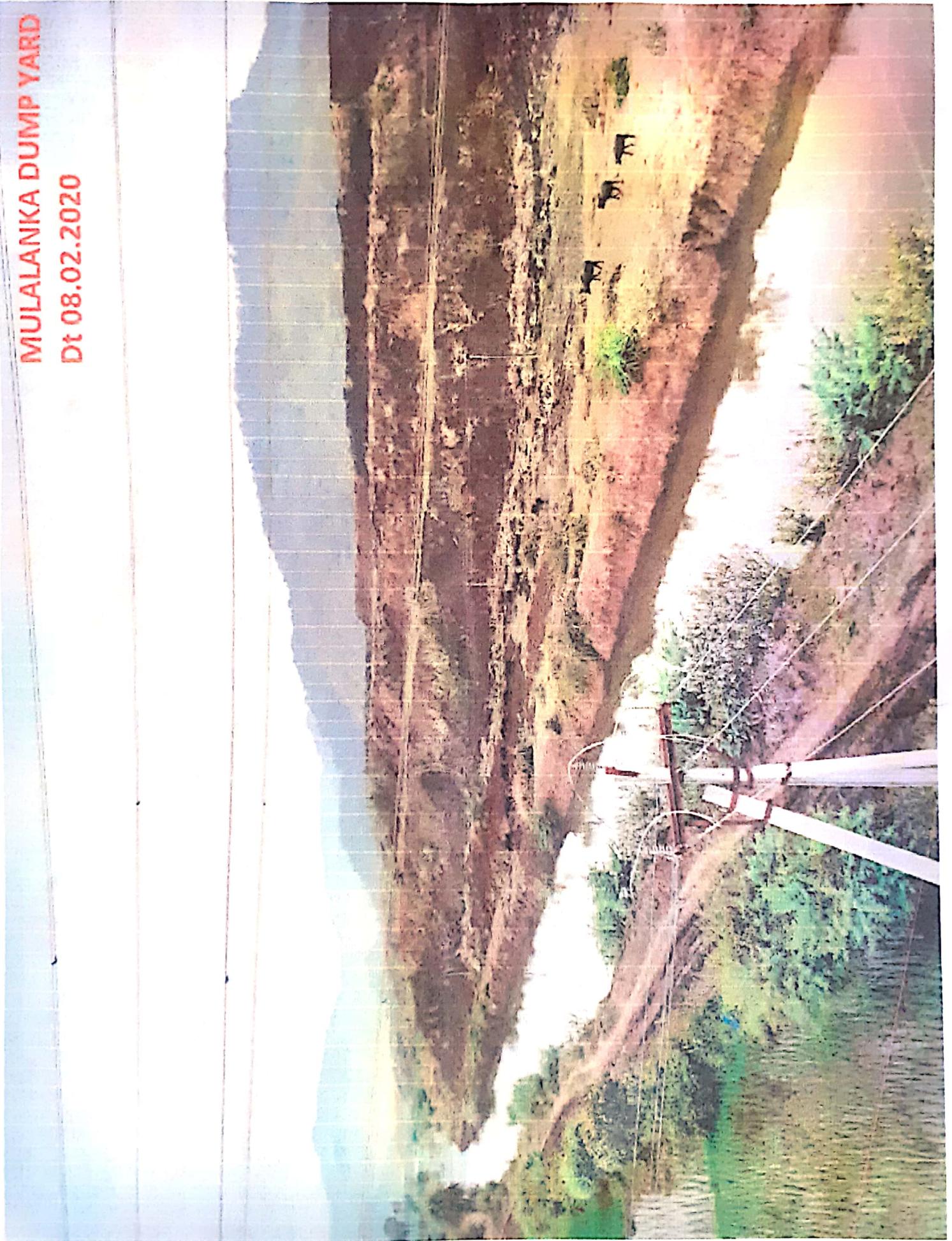
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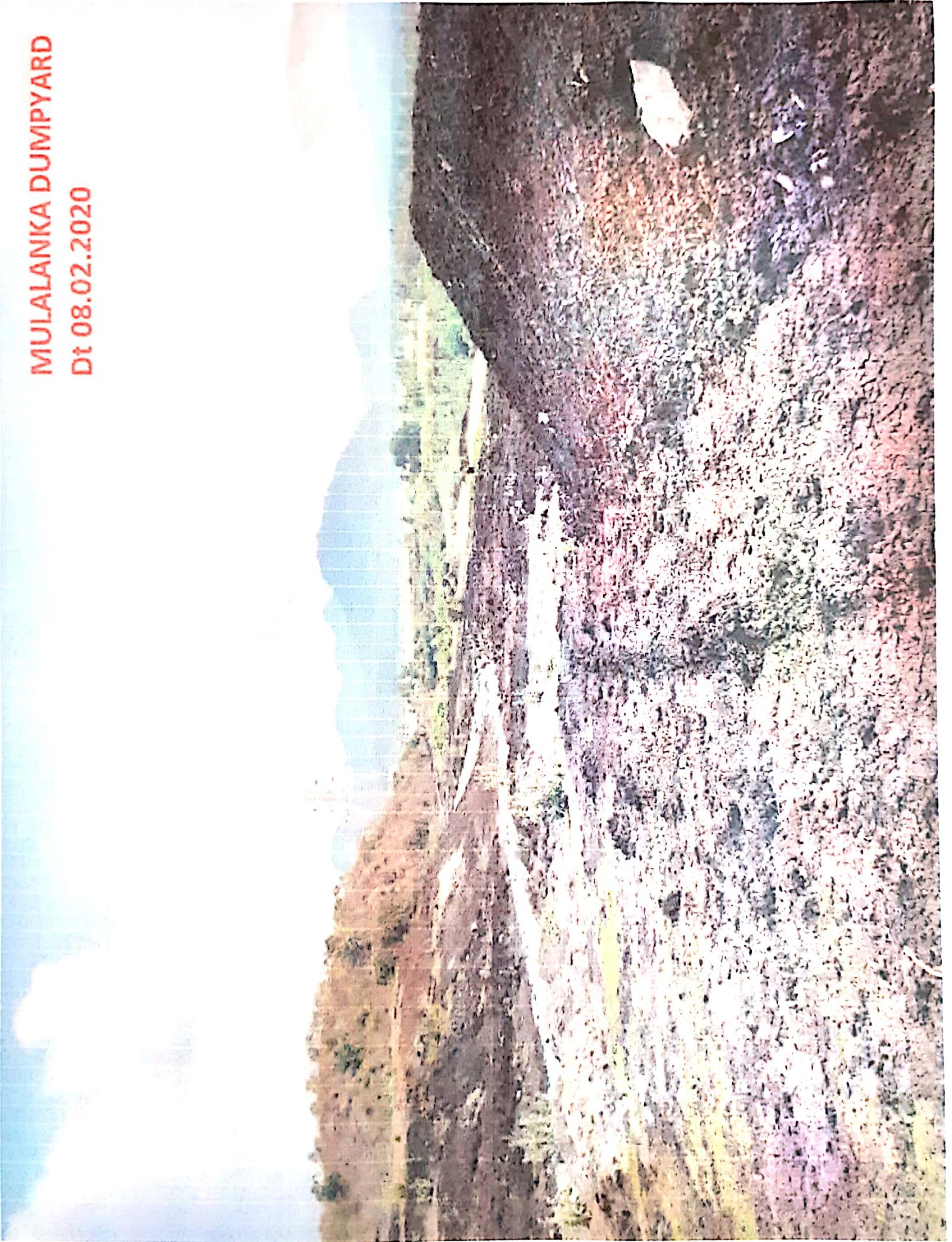
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Dt 08.02.2020



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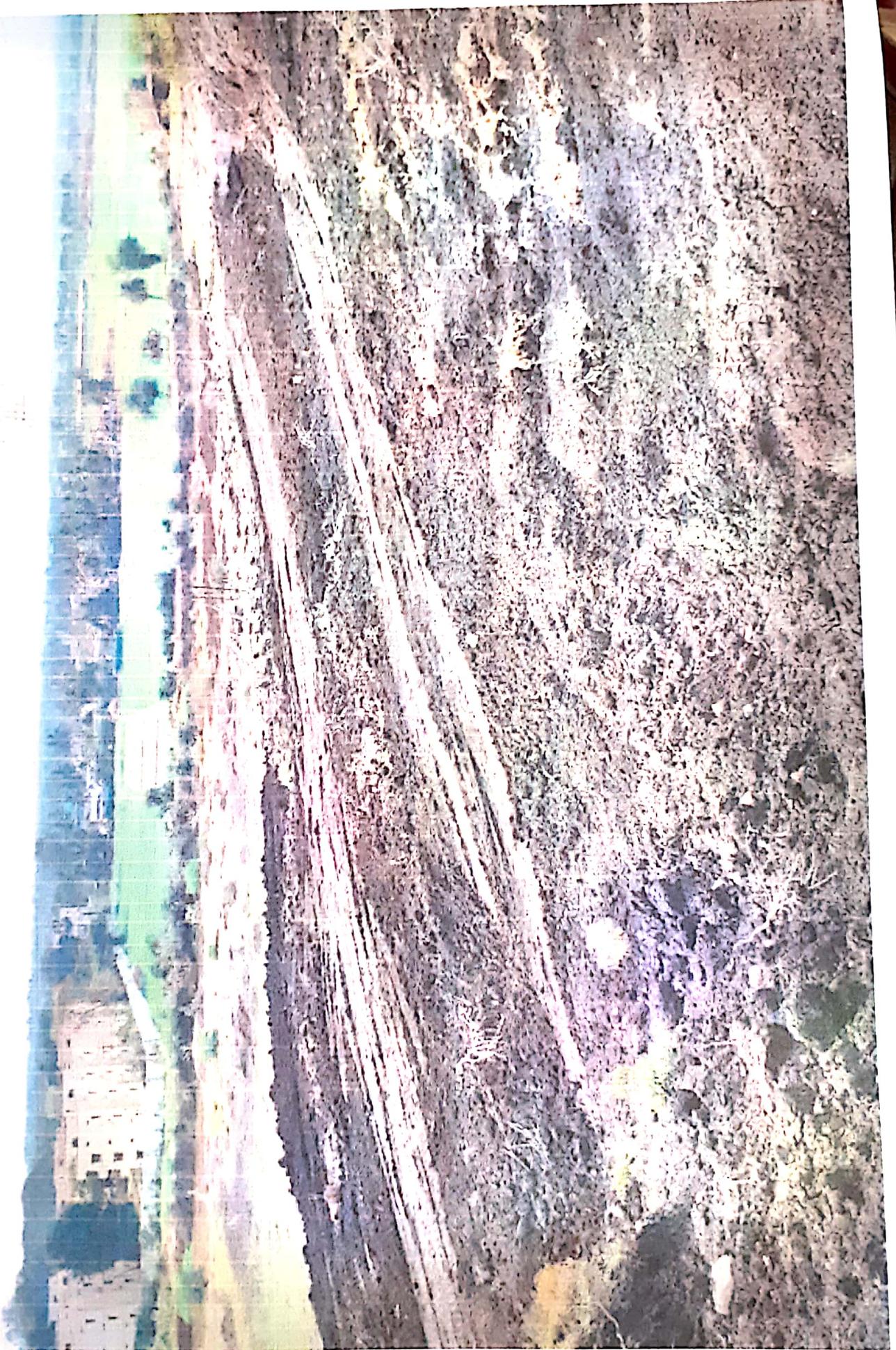
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MULALANKA DUMP YARD

Dt 08.02.2020



Pg No. 24

MULALANKA DUMP YARD

Dt 08.02.2020



P. G. 25

**GOVERNMENT OF ANDHRA PRADESH
ABSTRACT**

Water Resources Department - Polavaram Irrigation Project-Polavaram-West Godavari District – Carrying out the Air Quality Monitoring and Water Quality Tests – preparation of reports to MoEF and APPCB & Raising of plantation and 3 year maintenance at Mulalanka dump yard for an amount of Rs.406.201 Lakhs – Administrative sanction - Orders – Issued.

WATER RESOURCES (Proj.I) DEPARTMENT

G.O.RT.No. 35

**Dated: 21-01-2020
Read the following:-**

1. From the Chief Engineer, PIPHW Unit, Polavaram, Lr.No.CE/PIPHW/DCE2/OT3 /AEE1/M1/2019/145M Dated.23-04-2019.
2. From the Chief Engineer, PIP Head works Unit, Polavaram. Lr.No.CE /PIPHW/ DCE-2/OT3/AEE1/AAQ/492M Dated.17.10.2019.
3. From the Chief Engineer, PIP Head Works Unit, Polavaram Lr.No.CE /PIPHW /DCE/OT1/AEE2/AAQ/10M Dt:02.01.2020.

ORDER:

In the references read above, the Chief Engineer, Polavaram Irrigation Project Head Works, Polavaram has stated the Ministry of Environmental & Forests has granted clearance to the Polavaram Irrigation Project on 25-10-2005 and mentioned that the clearances is subject to the implementation of environmental safe guards have to be implemented while doing the earth work excavation as well as dumping of excavated soils as part of the Environmental Impact Assessment.

2. He has further stated that the OA No.857 of 2018 has been filed by Dr.P.Pulla Rao towards the pollution effects of dumping activity being performed in Polavaram Irrigation Project. In this regard, a 4 member committee constituted by the Hon'ble NGT, New Delhi has been visited the site on 11-12-2018 and observations were communicated vide O.A.No.857 of 2018 on Dt.29-12-2018.

3. He has further stated that the Principal Scientist, NEERI, Hyderabad and his team members have inspected the Polavaram Irrigation Project site on 01-02-2019 regarding Air Quality Monitoring, Noise level, Water Quality tests and preparation of reports to MOEF and APPCB.

4. As per the suggestion of the team the Superintending Engineer, PIPHW Circle, Dowlaiswaram has submitted the estimate for 1) Carrying out the Air Quality Monitoring and Water Quality Tests – preparation of reports to MOEF and APPCB and 2) Raising of plantation and 3 year maintenance at Mulalanka dump yard. (The detailed provisions are annexed to this order) .

(p.t.o)

ATTESTED TRUE COPY


 C.No: 6849713454
PUTREVU RANGA SAI MITRA
 ADVOCATE & NOTARY
 No: 11-3-10, Seshiametta, RAJAHMUNDRAM
 Post: 17-1571A, Gollapata, Dowlaiswaram

5. The rates for the above item of works are adopted as supplied by the Forest Department Forest Schedule of Rates for the year 2018-19. The total Estimate amount including these two components and GST 18.00% is Rs.4.2297 crores and the Chief Engineer, PIPHW has requested the Government for favour of according administrative approval.

6. Government after careful examination, hereby accord administrative sanction for the works "1) Carrying out the Air Quality Monitoring and Water Quality Tests – preparation of reports to MOEF and APPCB & 2) Raising of plantation and 3 year maintenance at Mulalanka dump yard" for an amount of Rs.406.201 Lakhs subject to the Chief Engineer, Polavaram Irrigation Project Head Works shall ensure i) correctness of quantities, rates and data proposed in the estimates and ii) Supporting data for the rates for certain items i.e watch & ward etc are not furnished. The same shall be arrived.

7. The expenditure shall be chargeable to Head of Account "DA 4700 – Capital Outlay on Major Irrigation 01-Major Irrigation – Commercial – MH(120) – Polavaram Barrage – GH (11)- State Development Plan – SH (26) D & A works – GH (12) Central Assistance to State Development Plan (CASDP) SH (26) Dam & Appurtenant works – 530 Major Works – 531 Other Expenditure".

8. The Chief Engineer, Polavaram Irrigation Project Head Works, Polavaram shall take necessary action accordingly.

9. This order issues with the concurrence of the Finance (FMU.WR.I) Department, vide their U.O.No. FIN01-FMU0PC(WR3)/61/2019-FMU-WR-III , dated 13.01.2020.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF ANDHRA PRADESH)

**ADITYA NATH DAS
SPECIAL CHIEF SECRETARY TO GOVERNMENT**

To
The Chief Engineer, Polavaram Irrigation Project Head Works, Polavaram
Copy To:
The Accountant General, A.P, Hyderabad,
The Pay & Accounts Office, A.P, Ibrahimpatnam, Vijayawada,
The Director of Works & Accounts, Vijayawada,
Finance (FMU-WR III) Department,
SF/SC.

//FORWARDED::BY ORDER//

SECTION OFFICER

ATTESTED TRUE COPY



Call: 98497134:
PUTREVU RANGA SAI MITRA
ADVOCATE & NOTARY
Off: 11-3-10, Seshiametta, RAJAHMUNDRY
Res: 17-157/A, Gollapeta, Dowleswaram

(Annexure to G.O.Rt.No. 21/01/2020) Water Resources (Project.I) Department, dt.

1) Carrying out the Air Quality Monitoring and Water Quality Tests – preparation of reports to MOEF and APPCB with the following provisions:

1. To identify the monitoring locations for air, water and soil quality based on local meteorology, land cover/topography and other available information.
2. To monitor air quality (AAQ), noise levels and water quality, soil quality at identified locations in and around Polavaram Irrigation Project Head works site, Polavaram.
3. To assess the AAQ levels, noise levels and water quality, soil quality in and around near Polavaram Mulalanka dump yard site and suggest suitable mitigation measures, if required.
4. The environmental quality data will be generated in the project site on monthly basis in the year excluding monsoon season (June-August). The environment assessment includes generation of data on the air, noise and water environments of the study area.
5. The total budgetary offer for carrying monitoring and assessment of environmental measures in one year is Rs.84.45 lakhs plus GST extra as applicable at the time of payment. And

2) Raising of plantation and 3 year maintenance at Mulalanka dump yard vide letter dated.17.04.2019 with the following provisions.

1. Provision for Alignment & fixing planting point for avenue plants.
2. Provision for Cost and collection of stakes including cost, collection, transportation and fixing in the pit.
3. Provision for Cost of tall plants & grafted fruit bearing trees.
4. Provision for Transportation charges of plants.
5. Provision for planting the bag plants, tree guards & etc.,
6. Provision for Replacement of casualties @ 20%
7. Provision for Application of Fertilizers, Chemicals & etc.,
8. Provision for Watch & Ward Charges.
9. Provision for 1 st year maintenance charges.
10. Provision for 2 nd year maintenance charges.
11. Provision for 3 rd year maintenance charges.

**ADITYA NATH DAS
SPECIAL CHIEF SECRETARY TO GOVERNMENT**

ATTESTED TRUE COPY



C. No: 9849713454
PUTREVU RANGA SAI MITRA
ADVOCATE & NOTARY
Off: 11-3-10, Seshiamatta, RAJAHMUNDRY
Res: 17-157/A, Gollapota, Dowleswaram

Office of the Chief Engineer,
PIPHW Unit, Polavaram.ProcNo.CE/PIPHW/DCE/OT-1/AEE-2/ 196^{SE} Dated:21-01-2020

Sub:	WRD – Govt of Andhra Pradesh – Polavaram Irrigation Project – Polavaram – W.G.Dist – Estimate proposals 1) Carrying out the Air Quality Monitoring and Water Quality tests – preparation of reports to MoEF and APPCB & 2) Raising of plantation and 3 year maintenance at Mulalanka dump yard- Estimate-Technical sanction— Accorded-Reg.
Ref:1.	SE, PIPHW Circle, Dowlaiswaram, Letter.No.SE/PIPHW/OT1/AEE1/EIA/6/Vol.11/21CE Dtd:21.01.2020.

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21/1/2020OT
D3

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With reference to the above subject work and under circumstances explained by the Superintending Engineer, PIPHW Circle, Dowlaiswaram, the estimate for the above work approved and technical sanction is hereby accorded for Rs.4,04,27,992/- and registered under CER.No.3/2019-2020, dated.21.01.2020.

The Watch and ward under 3rd year maintenance of plantations is Permitted with the prior permission of the Executive Engineer. The watch and ward engaged for 3rd year maintenance shall carry out pruning of epidemic branches and repairs to tree guards in addition to the protection of plantations. No other expenditure shall be permitted under 3rd year maintenance for Raising and maintenance of Avenue plantation as per the special conditions of Chief conservator of Forest

The expenditure is chargeable to the head of account "4700-Capital Out lay in Major Irrigation- 01 Major Irrigation - Commercial MH (120)- Polavaram Barrage- G.H(12)- Central Assistance to State Development Scheme – SH(26)- Dam and Appurtenant works – 530 Major works - 531 Other expenditure".

Sd/-B.Sudhakara Babu, Dt.21.01.2020
Chief Engineer
PIPHW Unit, Polavaram.

To,
The Superintending Engineer,
PIPHW Circle,Dowlaiswaram-533125

//t.c.f./


Superintending Engineer
O/o the Chief Engineer
PIPHW Unit,Polavaram
21/1/2020

ATTESTED TRUE COPY



Scanned by CamScanner

Unit: 5349/1254
PUTREVU RANGA SAI MITRA
ADVOCATE & NOTARY
Off: 11-3-10, Seethiamatta, RAJAHMUNDR
Res: 17-157/A, Gollapota, Dowlaiswaram.

REPORT ACCOMPANYING THE ESTIMATE FOR (1). CARRYING OUT THE AIR QUALITY MONITORING AND WATER QUALITY TESTS - PREPARATION OF REPORTS TO MOEF AND APPCB & (2). RAISING OF PLANTATION & 3 YEARS MAINTENANCE AT MULALANKA DUMPING AREA OF POLAVARAM IRRIGATION PROJECT, WEST GODAVARI DIST, ANDHRA PRADESH.

Rs. 4,04,27,992/-

The Polavaram Irrigation Project is a multipurpose terminal Project across river Godavari near Polavaram Village about 42 Km on upstream of Godavari Barrage, Dowlaiswaram. The Project envisages Irrigation benefits to an extent of 7.20 Lakh Acres for the up land areas of East Godavari & Visakhapatnam Districts under left main canal (181.50 Km) and West Godavari & Krishna Districts under right main canal (174.00 Km) and generating of 960 MW of Power. In addition to irrigation benefits 80 TMC of water is proposed to be diverted to Krishna River and supply of 23.44 TMC of drinking water to Visakhapatnam.

The construction Polavaram Project is taken up after obtaining all the statutory clearances from the various ministries of Government of India.

The environmental concerns during the construction forms the part of the Environmental Impact Assessment report and only after considering all such impact and its mitigation measures, the Ministry of Environment & Forest has granted clearance to the project on dt 25.10.2005.

All the environmental safe guards are being implemented at site while doing the earth work excavation as well as dumping of excavated soils.

(1) Carrying out the air quality monitoring and water quality tests - preparation of reports to MoEF and APPCB :

Implementation of Environmental safeguards measures is the primary responsibility of Project implementing Authority i.e., State Government. Therefore, it is useful for the project to have an agency to monitor the implementation of Environmental safeguards put forth by the Ministry of Environment and Forests (MOEF) and to conduct tests for water quality, air, noise and other pollutions providing practical solutions to the Environmental issues and report periodically to MoEF and APPCB. The compliance report to the conditions mentioned in the Environmental Clearance is to be submitted to the Ministry of Environment and Forests regularly.

The CSIR-National Environmental Engineering Research Institute (CSIR-NEERI) is a research institute created and funded by Government of India in Nagpur in 1958. NEERI is a pioneer laboratory in the field of environmental science and engineering

ENVIRONMENTAL ENGINEERING RESEARCH INSTITUTE

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and part of Council of Scientific and Industrial Research (CSIR). NEERI falls under the Ministry of Science and Technology (India) of central government. NEERI is devoted to research and innovations in environmental science and engineering besides solving a range of problems posed by industry, government and public.

The Principal Scientist NEERI, Hyderabad and his Team members have visited the Polavaram Irrigation Project site on 01-02-2019 regarding Air Quality Monitoring, Noise level, Water Quality Tests and preparation of reports to MOEF and APPCB. Based on the Technical discussions and after Site Visit, the CSIR-NEERI IIZC Scientists in their letter 3rd cited have submitted their Budgetary offer regarding Environmental monitoring and Assessment study with the following objectives and scope of work:

1. To identify the monitoring locations for air, water and soil quality based on local meteorology, land cover / topography and other available information.
2. To monitor air quality (AAQ), noise levels and water quality, soil quality at identified locations in and around Polavaram Irrigation Project Head works site, Polavaram.
3. To assess the AAQ levels, noise levels and water quality, soil quality in and around near Polavaram Mulalanka Dump yard site and suggest suitable mitigation measures, if required.
4. The environmental quality data will be generated in the project site on monthly basis in the year excluding monsoon season (June – August). The environmental assessment includes generation of data on the air, noise and water environments of the study area.
5. The total financial component mentioned in the project proposal for compliance Monitoring and assessment of Ambient Air Quality, Noise levels and Water quality at Polavaram is Rs.84.45 lakhs plus GST.

(2) Raising of plantation & 3 years maintenance at mulalanka dumping area of Polavaram Irrigation Project, West Godavari dist, Andhra Pradesh.

The Government of India, Ministry of Environment & Forests have accorded Environmental Clearance to the Polavaram Irrigation Project vide Lr.No.J-12011/74/2005-IA. Dt.25.10.2005. As per this clearance, the General conditions Part B (iv) of the Environmental clearance by the Ministry of Environment & Forests stated that “Restoration of construction area including dumping site of excavated materials at dam site & power house site should be ensured by leveling, filling up of borrow pits, landscaping etc. The area should be properly afforested with suitable plantation”.

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The Hon'ble National Green Tribunal, New Delhi has constituted a 4 member Joint Committee with regard to O.A.No.857 of 2018 in the matters of Dr. Pentapati Pulla Rao vs Union of India on Polavaram Irrigation Project dump yard of Mulalanka. The Committee after inspection has pointed out that, "No vegetation/green belt has been made on the dumps to stabilize and to prevent air pollution".

In this connection, It is proposed to raise the suitable plantation in the Mulalanka dump yard (200 Acres). Hence, this estimate for Raising of plantation & 3 years maintenance at Mulalanka dumping area of Polavaram Irrigation project is prepared.

This estimate contains the following provisions:

1. Provision for Alignment & fixing planting point for avenue plants.
2. Provision for Cost and collection of stakes including cost, collection, transportation and fixing in the pit.
3. Provision for Cost of tall plants & grafted fruit bearing trees.
4. Provision for Transportation charges of plants.
5. Provision for planting the bag plants, tree guards & etc.,
6. Provision for Replacement of casualties @ 20%
7. Provision for Application of Fertilizers, Chemicals & etc.,
8. Provision for Watch & Ward Charges.
9. Provision for 1st year maintenance charges.
10. Provision for 2nd year maintenance charges.
11. Provision for 3rd year maintenance charges.

This line estimate is prepared based on the Forest schedule of Rates of 2018-19 and RSSR of 2016-17 AP Forest Department, Government of Andhra Pradesh and the amount is Rs 2,71,99,011/-.(Rs 3.046 Cr including GST @ 12%)

The Administrative approval was accorded to this estimate by the Government of Andhra Pradesh vide G.O.RT.No. 35 Water Resources Department Dt 21.01.2020 for Rs 4.062 Crores.

The estimates are now herewith submitted for according Technical sanction from the competent authorities.

Sd/- B.Sudhakara Babu
Dt.21.01.2020
Chief Engineer
PIPHW Unit, Polavaram.

//a.c.f//

[Handwritten Signature]
Superintending Engineer
21/1/2020

ATTESTED TRUE COPY

[Handwritten Signature]

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Cell: 9849713454
PUTREVI RANGA SAI MITRA
ADVOCATE & NOTARY
Off: 11-3-10, Seshiametta, RAJAHMUNDRY
Res: 17-157/A, Gollapeta, Dowleswaram

Po No: 32

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THE ESTIMATE FOR (1). CARRYING OUT THE AIR QUALITY MONITORING AND WATER QUALITY TESTS - PREPARATION OF REPORTS TO MOEF AND APPCB & (2). RAISING OF PLANTATION & 3 YEARS MAINTENANCE AT MULALANKA DUMPING AREA OF POLAVARAM IRRIGATION PROJECT, WEST GODAVARI DIST, ANDHRA PRADESH.

ABSTRACT

SL NO	SUB ESTIMATE	AMOUNT in Rs.
1	CARRYING OUT THE AIR QUALITY MONITORING AND WATER QUALITY TESTS - PREPARATION OF REPORTS TO MOEF AND APPCB	8445000
	GST @ 18%	1520100
2	RAISING OF PLANTATION & 3 YEARS MAINTENANCE AT MULALANKA DUMPING AREA OF POLAVARAM IRRIGATION PROJECT, WEST GODAVARI DIST, ANDHRA PRADESH.	27199011
	GST @ 12%	3263881
	Grand Total in Rs.	40427992

Sd/- B.Sudhakara Babu
Dt.21.01.2020
Chief Engineer
PIPHW Unit, Polavaram.

//t.c.//

21/1/2020
Superintending Engineer

ATTESTED TRUE COPY



Call: 9849713654
PUTREVU RANGA SAI MITRA
ADVOCATE & NOTARY
Off: 11-3-10, Seshiametta, RAJAHMUNDRY
Res: 17-157/A, Gollapeta, Dowleswaram

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Email-Most Urgent

Government of Andhra Pradesh
Water Resources Department

From:
Sri M. Nagi Reddy, ME, MIE.,
Superintending Engineer,
PIPHW Circle
Dowlaiswaram 533125
Ph#/FAX: 0883 2417559(8)/
0883 -2417557
Email: seishw@gmail.com

To,
The Principal Chief Conservator of Forests
(HOFF),
Aranya Bhavan, K.M. Munshi Road,
Nagarampalem, Guntur-522004,
Andhra Pradesh.

Letter No. SE/PIPHW/OT1/AEE-1/EIA/Vol.11/100^M, Dt: 14.02.2020.

Sir,

Sub: PIPHW: O.A No 857 of 2018 filed by Dr. P.P Rao before Hon'ble NGT, New Delhi - 4 Member Joint committee - Request to take up the plantation at Mulalanka dump yard at Polavaram Project Head works Dam - Requesting - Reg.

- Ref: 1. O. A 857 of 2018 before Hon'ble NGT, New Delhi.
2. Hon'ble NGT, New Delhi Orders in OA857/2018 Dt. 01.11.2018, 19.2.2019, 10.05.2019, 27.09.2019, 07.11.2019.
3. G.O Rt. No.35, WRD, Dt. 21.01.2020.
4. Technical Sanction by CE, PIPHW Unit, Plvm, Proceeding No. CE/PIPHW/DCE/OT1/AEE2/126^{SE}, Dt. 21.01.2020.

The Polavaram Irrigation Project is a multi-purpose Project across River Godavari near Ramayyapeta (V) in Polavaram (M). The Project envisages Irrigation benefits to an extent of 7.20 Lakh acres for the up-land areas of East Godavari and Visakhapatnam Districts under left main canal and west Godavari and Krishna Districts under right main canal and generation of 960MW of Hydro power, besides stabilization of 16 Lakh acres in Phase-II. In addition, 80 TMC of water is proposed to be diverted to Krishna River and supply of 23.44 TMC of drinking water to Visakhapatnam Industrial city.

The construction of the Main Dam package is taken up during the year 2005, so far 58.50% of the works has been completed. The Project has obtained all the necessary statutory clearances from the concerned authorities of Government of India. The Project has to take up Plantation in the dump yard at the Project site at Polavaram, to comply with the conditions stipulated in the Environmental clearance and as per the directions of the 4 Members Joint Committee formulated by Hon'ble National Green Tribunal, New Delhi in OA No. 857 of 2018.

P.T.O

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**GOVERNMENT OF ANDHRA PRADESH
WATER RESOURCES DEPARTMENT**

From:
Sri M. Nagi Reddy, ME, MIE.,
Superintending Engineer,
PIPHW Circle
Dowlaiswaram 533125
Ph#/FAX: 0883 2417559(8)/
0883 -2417557
Email: seishw@gmail.com

To:
CSIR National Environmental Research
Institute,
Zonal Laboratory, IICT Campus,
Tarnaka, Hyderabad 500007.
Telangana State, India

Work Order No.SE/PIPHW/OT1/AEE1/EIA/Vol.11/ 01/2019-20, Dt.21.01.2020.

Gentlemen,

Sub:- Water Resources Department – Polavaram Irrigation Project- Polavaram Head Works – West Godavari District – Carrying out Air Quality Monitoring and Water Quality Tests – preparation of reports to MoEF and APPCB – Work Order Issued – Reg.

Ref:- 1. G.O RT No. 35, Water Resources Department, Dt, 21.01.2020.
2. Your Quotation Lr. No. HZC/Polavaram/2019/110, Dt.08.02.2019
furnished to the Executive Engineer, PIPHW Division No3
Polavaram West Godavari District, Andhra Pradesh.
@@@

Your Quotation for "Compliance Monitoring and Assessment of Ambient Air Quality, Noise Levels and Water Quality in and around Polavaram Irrigation Project Head Works site, Polavaram, West Godavari District, Andhra Pradesh" for an amount of Rs. 84.45 Lakhs + GST furnished vide reference 2nd cited along with terms of Payment conditions is hereby accepted.

You are directed to proceed with the subject work immediately duly contacting the Executive Engineer, PIPHW Division No 3, Polavaram, West Godavari, Andhra Pradesh.

The Terms & Conditions

1. To Identify the monitoring locations for Air, Water and soil Quality based on local meteorology, Land Cover, Topography and other available Information.
2. To Monitor Air Quality (AAQ), noise levels and water quality, soil quality at identified locations in and around Polavaram Irrigation Project Head Works site, Polavaram.
3. To assess the AAQ Levels, noise levels and water quality, soil quality at Identified locations in and around near Polavaram Mulalanka Dump Yard site and suggest suitable mitigation measures if required.

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4. The environmental quality data shall be generated in the project site on monthly basis during the year excluding monsoon season. The environment assessment includes generation of the data on the air, noise and water environments of study area.
5. The amount quoted Rs. 84.45 Lakhs + GST is inclusive of all incidental charges and Taxes. No Extra cost shall be paid on any account.
6. Necessary statutory deductions such as Income Tax etc., shall be made from the payments released against the subject work.

Encl: Other Terms & Conditions.

Yours faithfully,


25/11/2020
Superintending Engineer,
PIPHW Circle, Dowlaiswaram.

ATTESTED TRUE COPY



Call: 984971345-
PUTREVU RANGA SAI MITRA
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AAQ STATION - CWC JE OFFICE

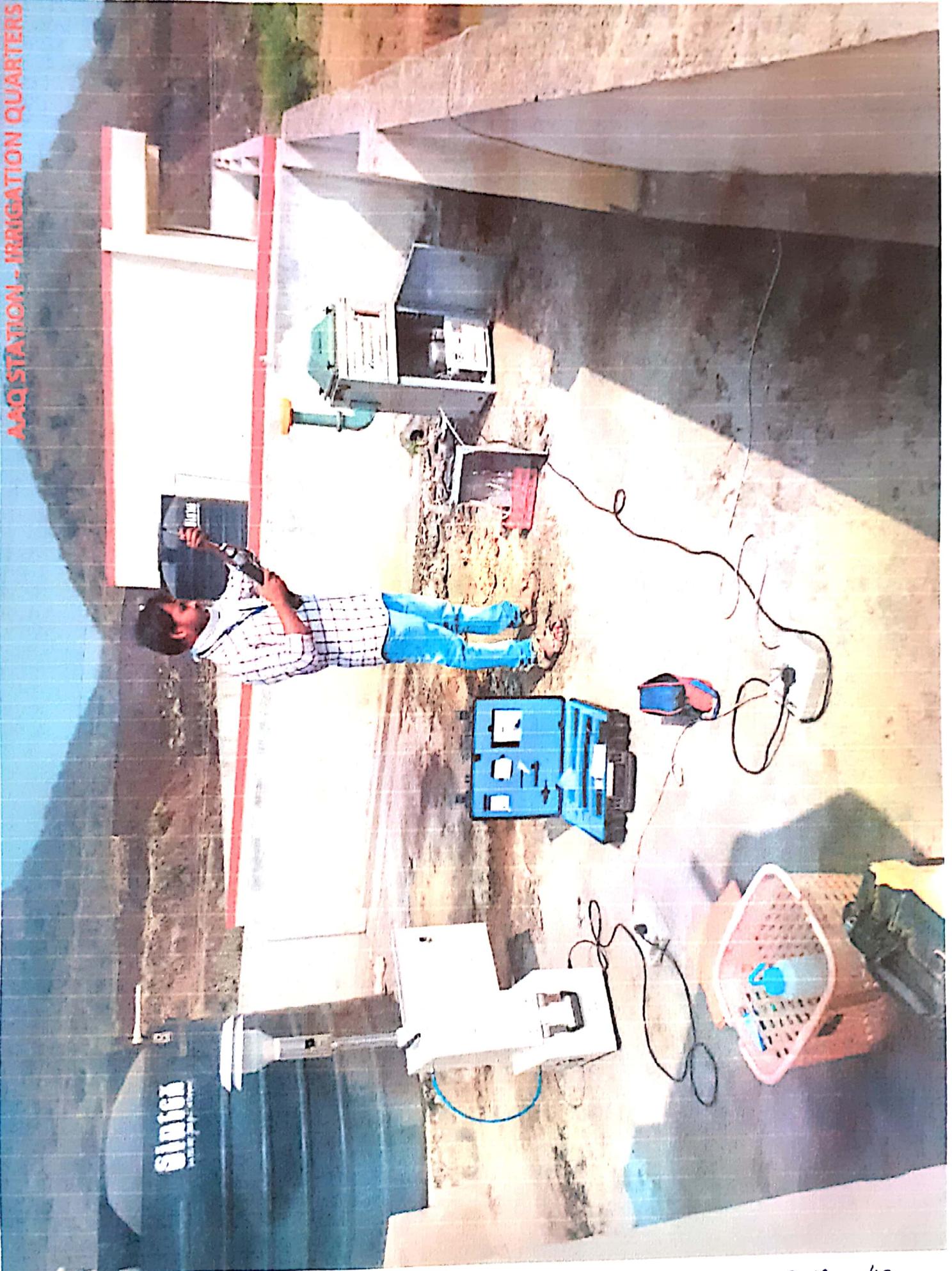


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AAQ STATION - PURUSHOTHAPATNAM



PS No. 41



AAQ STATION - IRRIGATION QUARTERS

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